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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha passed the Securities and Exchange Board of India (Amendment) Bill, 2013.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Securities and Exchange Board of India (Amendment) Bill, 2013 which has been passed by the Rajya Sabha at its sitting held on the 11th March, 2013."

Madam Speaker, I lay on the Table the Securities and Exchange Board of India (Amendment) Bill, 2013, as passed by Rajya Sabha on the 11th March, 2013.

...(Interruptions)